

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 328**  
ANSWERED ON 19/07/2022

**INFRASTRUCTURE FACILITIES TO PANCHAYATS IN BIHAR**

328. SHRI CHANDESHWAR PRASAD:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the is implementing any scheme to provide adequate infrastructure facilities to the Panchayats in the country especially in Bihar;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide ranking to the States based on the functioning of panchayats;
- (d) if so, the details thereof; and
- (e) the details of steps taken to incentivize States for greater devolution of powers to the Panchayats?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) & (b) Panchayat, being State subject, providing adequate infrastructural facilities to Panchayats is primarily the responsibility of State Governments. The Ministry of Panchayati Raj supplements the efforts of States including Bihar on a limited scale through its schemes and programmes.
- (c) No Sir.
- (d) Does not arise, in view of part (c) above.
- (e) No such steps taken so far.

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